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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 43/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE PARTIES: M/s. Windermere Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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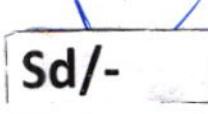
ORDER

CSA No. 43/230-232/NCLT/MB/MAH/2017  
CSA No. 44/230-232/NCLT/MB/MAH/2017  
CSA No. 45/230-232/NCLT/MB/MAH/2017  
CSA No. 46/230-232/NCLT/MB/MAH/2017  
CSA No. 47/230-232/NCLT/MB/MAH/2017  
CSA No. 243/230-232/NCLT/MB/MAH/2017

At request of the Counsel, list this matter for next hearing on 19.07.2017 as first item on the Board after IB matters.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)